IN THE HIGH COURT OF JUDICATURE AT PATNA

Letters Patent Appeal No.818 of 2026

In

Civil Writ Jurisdiction Case No.11709 of 2026

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1. Mithilesh Kumar Upadhyay, son of late Ravindra Nath Uapadhyay, resident of Village-Khelafatpur, P.O. Chousa, P.S.-Buxar (Muffasil), District-Buxar, at present Civil Lines Buxar, Ward No.31, P.S.- Buxar (Town), District-Buxar.
2. Tejavati Devi, wife of Late Ravindra Nath Uapadhyay, resident of Village-Khelafatpur, P.O.- Chousa, P.S.-Buxar (Muffasil), District- Buxar, at present Civil Lines Buxar, Ward No.31, P.S.- Buxar (Town), District- Buxar.

... ... Appellant/s

Versus

1. The State of Bihar, Patna.
2. The District Magistrate-cum-Collector, Buxar, District- Buxar.
3. The Superintendent of Police, Buxar, District- Buxar.
4. The Chairman-cum-Managing Director, Bank of Baroda, (Corporate Office), Mumbai, Plot No. C-26, G-Block, Bandra Corporate Centre, Opp. Jio Garden, Gate No. 6, Bandra Kurla Complex, Bandra, East Mumbai-400051.
5. The Zonal Head-cum-General Manager, Bank of Baroda, Patna Zone, 5th Floor, Anand Vihar, West Boring Canal Road, Patna-800001.
6. The Regional Manager, Bank of Baroda, Regional Office, Gaya, 2nd Floor, in front of C.R.P.F.-159 Battalion, Jail Road, Gaya-Bihar-823001.
7. The Branch Manager, Bank of Baroda, Main Branch- Buxar, Police Chowki No. 1, Buxar, Bihar-802101.
8. The Chief Manager, Bank of Baroda, Regional Stressed Assets Recovery Branch, (ROSARB), Patna, Kadam Kuan, Near Sahitya Sammelan, Kadam Kuan, Patna.
9. M/s Shashi Enterprises through it's Proprietor Ravindra Nath Upadhyay, S/o Shri Raj Kishore Upadhyay (now deceased), R/o Vill.- Khelatpur, Post-Chousa Khelatpur, District- Buxar(Bihar)---802114.
10. The Debt Recovery Appellate Tribunal, Allahabad, through Registrar, 14/1, Jawahar Lal Nehru Road, Tagore Town, Prayagraj (U.P.).
11. Anil Kumar Singh, Son of Late Raj Kishore Singh, Resident of Village-Nalband Toli, Ward No. 26, P.S.-Buxar Nagar, Buxar, District- Buxar (Bihar), Pin Code 802101.

... ... Respondent/s

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Appearance :

For the Appellant/s	:	Mr. Alok Kumar, Advocate Mr. Pranav Kumar, Advocate Mr. Amarjeet Choudhary, Advocate
For the State	:	Mr. Alok Kumar Shahi, G.A.-7 Ms. Swarna Raj, AC to GA-7

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For the Bank : Mr. Vijay Shankar Upadhyay, Advocate

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CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE SUDHIR SINGH

ORAL JUDGMENT

(Per: HONOURABLE THE CHIEF JUSTICE)

Date : 16-09-2026

Mr. Alok Kumar, learned counsel appearing for the appellants states that as the date of hearing before the learned Single Judge is 18.09.2026 in the writ petition being C.W.J.C. No. 11709 of 2026, he shall withdraw this appeal to enable the appellants herein to file appropriate application(s) before the learned Single Judge for consideration.

2. In view of the aforesaid submission, the appeal stands disposed of as withdrawn.

3. Pending application(s), if any, shall also stand disposed of.

(V. Kameswar Rao, CJ)

(Sudhir Singh, J)

P.K.P./-

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CAV DATE	
Uploading Date	17.09.2026
Transmission Date	

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